

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**



**RA No.37/2021  
in  
OA No.69/2021**

**This the 21<sup>st</sup> day of June, 2021**

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

N.N. Ahuja, former Consultation  
Aged 64 years (Senior Citizen)  
S/o Sh. D.N. Ahuja,  
R/o D-102, Plumeria Garden Estate,  
Sector Omicron III, Greater NOIDA,  
Gautam Budh Nagar (U.P.)  
(Mobile: 9811804310)

... Applicant

(By Advocate: Suresh Sharma)

**Versus**

- 1.** Union of India,  
Through Secretary,  
Department of Agriculture,  
Cooperation & Farmers' Welfare,  
Krishi Bhawan,  
New Delhi-110001.
- 2.** Joint Secretary (Cooperation),  
Department of Agriculture,  
Cooperation & Farmers' Welfare,  
Cooperation Division,  
Krishi Bhawan,  
New Delhi-110001.
- 3.** Additional Commissioner (Cooperation)/(L&M)  
Department of Agriculture, Cooperation & Farmers'  
Welfare,  
Cooperation Division,

Item No.41

Krishi Bhawan,  
New Delhi-110001.



(By Advocate : Shri Gyanendra Singh)

...Respondents

### **O R D E R (ORAL)**

**Justice L. Narasimha Reddy, Chairman :**

This Review Application is filed with a prayer to review the order passed in OA No.69/2021 dated 13.01.2021. After hearing the learned counsel for the parties, we do not find any basis to review the order and the Review Application is, accordingly, dismissed.

**( Mohd. Jamshed)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/lg/jyoti/rk/sd